

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Yes, Sir.

(b) It is proposed to send selected Senior Division N.C.C. Officers for a visit to the National Defence Academy, Dehra Dun for a short period every year during the College Vacations to enable them to see the training given at the Academy with a view to improve the standard of their own units.

#### LOAN TO ANDHRA

\*449. **Shri Nanadas:** Will the Minister of Finance be pleased to state

(a) whether the Andhra Government have asked for any loan for the construction of road regulator bridge over the Krishna river;

(b) if so, the amount asked for; and

(c) what decision has been taken in the matter?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) to (c). The Andhra Government asked for a total loan of Rs. 3.75 crores in the half-year 1953-54 for financing the expenditure on their Schemes on Capital Account, including the Scheme for the construction of a road regulator bridge over the Krishna river, and also for meeting a part of their Revenue Budget deficit for the half year ending 31st March 1954. The Government of India have agreed to advance a loan as requested, but have not yet decided which specific schemes should be financed from the loan. This will be decided in consultation with the Planning Commission.

#### INCOME-TAX INSPECTORS

\*450. **Shri Ram Dass:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there is a difference in the grades of pay of the inspectors of the income tax department compared with those of the Central Excise department; and

(b) if so, the reasons therefor?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) Yes, Sir;

The Income Tax Inspectors' scale of pay is:—

Ordinary Grade: Rs. 125—125 (Probation) 160—10—330.

Selection Grade: Rs. 250—15—400—20—500.

The Central Excise Inspectors' scale of pay is:—

Ordinary Grade: Rs. 100—prob.—120—8—200—10/2—220.

Selection Grade: Rs. 200—10—300.

(b) The Income-Tax Inspector and the Central Excise Inspector belong to two distinct services and perform functions differing in some degree in onerousness, and responsibility.

#### SMUGGLED GOODS

\*451. **Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) the total value of smuggled goods seized so far on:

(i) the Sea Frontier, and

(ii) the Land Frontiers of India, during 1953-54;

(b) the total amounts of rewards sanctioned, if any, for this work; and

(c) the total expenditure on the preventive staff during the current year, up-to-date?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

#### CONTROLLERS UNDER ESTATE DUTY ACT

\*452. **Shri B. K. Das:** Will the Minister of Finance be pleased to state:

(a) the number of Controllers appointed so far under the provisions of the Estate Duty Act; and

(b) whether they have started functioning?